

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:987  
ANSWERED ON:06.03.2007  
SHRIMP EXPORTS  
Nayak Shri Ananta

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

(a) whether the Government is aware of the problems being faced with the anti-dumping duties imposed by United States of America on Indian Shrimp exporters; and

(b) if so, the steps taken to protect the interest of the Indian Shrimp exporters?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH)

(a) Yes, Sir.

(b) The issues pertaining to anti-dumping duty on Indian shrimp exports have been discussed in Indo-US Trade Policy Forum and the consultations have been held with USA on related Customs Bond issue, under the disputes settlement mechanism of WTO. The Marine Products Export Development Authority (MPEDA) and the Seafood Exporters Association of India (SEAI) have also been defending the interests of Indian shrimp industry.